



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,28th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
44	WA/58/2024 CAVT. NO.01992/024,	M/S CHANDAKHOLA BEEL FISHERY CO- OPERATIVE SOCIETIES LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MS. J DEKA MS. A TALUKDAR	GA, ASSAM MR S KHOUND MS. M D BORAH, SC, FISHERY DEPTT., ASSAM MR D J MEDHI FOR CAVEATOR
- FOR FRESH ADMISSION WITH STAY/BAIL -				
45	WP(C)/1148/2024 B/O	M/S SAHAS AND ANR. Versus PUNJAB NATIONAL BANK AND ANR.	MR. A K PURKAYASTHA MR. M K MAJUMDAR MR. S SHARMA	SC, PNB
46	WP(C)/1149/2024 B/O	M/S SUCHAKRA MOTORS AND ANR Versus CANARA BANK AND 2 ORS	MR. T ROY MRS. B SARKAR	SC, CANARA BANK

LEAVE NOTE OF ADVOCATES FOR 28/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
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22)	S BORGOHAIN	27-02-2024	To	04-03-2024
23)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024
24)	MR G BORDOLOI	28-02-2024	To	28-02-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 3

[DIVISION BENCH-II]

THIS BENCH WILL RISE AT 3:20 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
47	WP(C)/5415/2019 FIXED, WITH WP(C)/7093/2003 (D/O)	RABINDRA PAUL AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
ADMISSION				
48	WP(C)/1466/2017 FIXED	SUKUR ALI and ANR. Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MD.S ISLAM MR.M ALI	GA, ASSAM ASSTT.S.G.I.
49	WP(C)/7138/2017 FIXED	SUNITY SEAL Versus UNION OF INDIA and 2 ORS	MS.A KAUSHAR MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	GA, ASSAM ASSTT.S.G.I.
50	WP(C)/5239/2020 BY SLIP, WITH LCR	JAHANARA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH L.A.(Civil)/3784/2023 in WP(C)/5239/2020	JAHANARA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

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[AT 03:30 PM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 3

[THIS BENCH WILL SIT AT 3:30 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	I.A.(Civil)/604/2024 FIXED, WITH WA/446/2023 (D/O) in Review.Pet./2452/2024	RATNESWAR KALITA AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MS. J GOGOI MR. R J DAS MR. A DEKA	GA, ASSAM SC, FOREST SC, REVENUE
	WITH Review.Pet./2452/2024 (Filing Number)	RATNESWAR KALITA AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS B	MR. K N CHOUDHURY	
	WITH I.A.(Civil)/2453/2024 (Filing Number)	RATNESWAR KALITA AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS B	MR. K N CHOUDHURY	

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
44	WP(C)/1100/2024 B/O	M/S RADHIKA EXPRESS SERVICE Versus THE UNION OF INDIA AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MR. A B T HAQUE MR A HOSSAIN	DY.S.G.I.
ORDERS				
45	WP(C)/6262/2023 B/O	M/S RKD- SDR (JOINT VENTURE) AND ANR Versus THE UNION OF INDIA AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	MR. D DAS SR. ADV GA, ASSAM MR. K GOGOI (R-1) MR. I DAS N R SURANA MS S SHARMA DY.S.G.I.

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 7

[SPECIAL DIVISION BENCH

ITEM NO.14 IN THE DAILY CAUSE LIST HAS
BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
16	I.A.(CrI.)/289/2023 WITH LCR 6 FILES, P.B.-2, FIXED in CrI.A./123/2023 WITH CrI.A./123/2023	JAGAT DAS Versus THE STATE OF ASSAM	MR. M K DAS	PP, ASSAM
		JAGAT DAS Versus THE STATE OF ASSAM	MR. M K DAS	PP, ASSAM
17	I.A.(CrI.)/647/2023 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2, FIXED in CrI.A./273/2023 WITH CrI.A./273/2023	NEPAL ROY Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
		NEPAL ROY Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
HEARING				
18	CrI.A./165/2016 PART-HEARD, BY SLIP WITH CrI.A./257/2013	MRS LANDHONI DEVI Versus NIA	MR. M K NEOG MR.M G SINGH MR. N T SINGH MRS. SHEELA KH. MR. M K DUTTA	SC, NIA
19		ASSOCIATION FOR EXTENSIVE GROWERS INNOVATIVE SERVICE AEGIS Versus THE STATE THROUGH NATIONAL INVESTIGATION AGENCY NIA	MRS SHEELA KH. MR.B BASUMATARY MR.M G SINGH	SC, NIA
20	CrI.A./262/2016	SOUGAIJAM RAKESH SINGH @ S. RAKESH SINGH A-6 Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA

21	WITH Crl.A./263/2016	SINAM GUNE SINGH @ S. GUNE SINGH Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
22	WITH Crl.A./264/2016	ONAM MANITON SINGHA A-15 Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
23	WITH Crl.A./265/2016	SRI W. NOREN SINGH A-8 @ W. NOREN MEETEI Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
24	WITH Crl.A./289/2016	O. SAMARJIT SINGH @ NARESH @ KADENG Versus NIA	MR.N T SINGH MR.M G SINGH MR.M K DUTTA MRS SHEELA KH.	SC, NIA
25	WITH Crl.A./291/2016	Y. BRAJABIDHU SINGH Versus NIA	MR.B PRASAD MR.A TALUKDAR MR.K K KALITA MR.K MEDHI MR.S ALI MS.D SAIKIA MR.B R DAS	SC, NIA
26	WITH Crl.A./295/2016	A. IBOMCHA Versus NIA	MR.M K DUTTA MR.M G SINGH MRS SHEELA KH.	SC, NIA
27	WITH Crl.A./299/2016	LAURENBUM JATISHOR SINGH @ TILEMBA Versus NIA	MR.M K DUTTA MR.N T SINGH MRS SHEELA KH. MR.M G SINGH	SC, NIA
28	WITH Crl.A./113/2017	N. DILIP SINGH Versus NIA	MRS SHEELA KH. MR.M G SINGH MR.M K DUTTA	SC, NIA
29	WITH Crl.A./115/2017	KHWAIRAKPAM JEETEN SINGH and KHOMBO @ DENE Versus NIA	MR.M G SINGH MR.N T SINGH MRS SHEELA KH. MR.M K DUTTA	SC, NIA
30	WITH Crl.A./145/2017	MUTUM IBOHAL Versus NIA	MRS SHEELA KH. MR.M G SINGH MR.M K DUTTA MR.N T SINGH	SC, NIA

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LEAVE NOTE OF ADVOCATES FOR 28/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
51	WP(C)/992/2024 FIXED	DIGANTA CHAKRABARTY Versus THE STATE OF ASSAM AND 7 ORS	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	SC ASSAM PHARMACY COUNCIL SC, HEALTH
52	WP(C)/1120/2024 B/O	MD. RAFIQUK ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. S HAZARIKA	SC, CO OP GA, ASSAM
53	WP(C)/1124/2024 FIXED	REHENA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR M H AHMED I AMIN	GA, ASSAM SC, GMC
54	WP(C)/1135/2024 B/O	ASSAM CRICKET ASSOCIATION Versus THE UNION OF INDIA AND 4 ORS	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MS. RUKMINI BARUA MS. PADMINI BARUA	DY.S.G.I.

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20)	MR. J P SHARMA	27-02-2024	To	04-03-2024
21)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
22)	S BORGOHAIN	27-02-2024	To	04-03-2024
23)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024
24)	MR G BORDOLOI	28-02-2024	To	28-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,28th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 05-02-2024 TO 01-03-2024 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 101-188), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
60	WP(C)/224/2024 FIXED	ABDUL MOZID Versus THE STATE OF ASSAM AND 5 ORS	MR. C BHATTACHARYYA MR R DAS	GA, ASSAM SC, IRRIGATION SC, FINANCE
61	WP(C)/1085/2024 B/O	GIAS UDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR. A M AHMED P. GHOSH	SC, IRRIGATION
62	WP(C)/1086/2024 B/O	LAL MAHMUD Versus THE STATE OF ASSAM AND 6 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, SEC. EDU.
ADMISSION				
63	WP(C)/3430/2015 PART-HEARD, FIXED	BIPUL BORA Versus THE STATE OF ASSAM AND 8 ORS	MR.A K BHUYAN MS.B BHUYAN MS.N CHOUDHURY MS.P PATHAK MR.M BORAH	GA, ASSAM MR.U K NAIR(R-8 & 9) MR.A CHETRYR-8 and 9 MR.B GOGOI MSW YHOSHII(R-8 & 9) MR.M P SARMA(R-8 & 9) SC, FINANCE
64	WP(C)/3822/2023 B/O	NARAYAN CHANDRA BORA Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MS M NIROLA MR K J SAIKIA	GA, ASSAM SC, AG SC, IRRIGATION SC, K A A C
65	WP(C)/7331/2023 WITH OFFICE NOTE, FIXED	AJOY THAOSEN Versus NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 2 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	SC, NCHAC

ORDERS

66	WP(C)/6146/2023 B/O	DINAMANI KALITA AND 38 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR N SARMA MR. K I MAZUMDER	SC, HEALTH SC, FINANCE
67	WP(C)/6382/2023 B/O	GUNINDRA KR NATH Versus THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR N SARMA MR. K I MAZUMDER	SC, HEALTH SC, FINANCE
68	I.A.(Civil)/499/2024 B/O in WP(C)/6595/2023 WITH WP(C)/6595/2023	SUPARNA ROY, Versus THE STATE OF ASSAM AND 6 ORS	MR. S K GHOSH	SC, ELEM. EDU
		SUPARNA ROY Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR. S K GHOSH MS F AHMED MS. B. HAZARIKA	SC, ELEM. EDU

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LEAVE NOTE OF ADVOCATES FOR 28/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

53	RSA/47/2023 B/O	ABDUL HOSEN Versus ABDUL AZIZ AND ANR.	MR. R BARUAH MR. A IKBAL MS. M NATH	MR. M U MONDAL (R-1, 2) MD. I H KHAN (R-1, 2) MR K ISLAM (R-1, 2) MR A ALIM SK (R-1, 2)
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54	I.A.(Civil)/564/2024 B/O in RFA/13459/2023	JEUTI SOCIAL DEVELOPMENT ORGANISATION AND 2 ORS. Versus THE ASSAM STATE ELECTRICITY BOARD CONSTITUTED AND 2 ORS.	MR. R C DAS MR S HUSSAIN	SC, APDCL
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WITH

[RFA/13459/2023](#)
(Filing Number)

JEUTI SOCIAL DEVELOPMENT ORGANISATION AND 2 ORS. Versus THE ASSAM STATE ELECTRICITY BOARD CONSTITUTED AND 2 ORS A	MR. R C DAS
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WITH

[I.A.\(Civil\)/424/2024](#)

JEUTI SOCIAL DEVELOPMENT ORGANISATION AND 2 ORS. Versus THE ASSAM STATE ELECTRICITY BOARD CONSTITUTED AND 2 ORS.	MR. R C DAS D R BONGSHIARY MR S HUSSAIN	SC, APDCL
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LEAVE NOTE OF ADVOCATES FOR 28/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
52	AB/437/2024 FIXED	JAKIR HUSSAIN AND 5 ORS. Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
53	AB/508/2024 B/O	NIJAMAT KHAN @ NIYAMAT Versus THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
ADMISSION				
54	Crl.Pet./403/2023 WITH LCR 1 FILE, FIXED	SONU AMSI Versus ROSILA KHOLAR	MR. R BORA MR BHARGAV DAS MR ARINDAM BARUAH	MR B P BORAH (R-1) MR P J DUTTA (R-1) MR R S RONGHANG (R-1) MR. P DEKA (R-1)
BAIL HEARING (BA)				
55	Bail Appln./364/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	HAFIJUL MANDAL AND ANR. Versus NARCOTICS CONTROL BUREAU	MR D K MEDHI P BORUAH	SC, NCB
56	Bail Appln./425/2024 FIXED	DHRUBA BAIDYA @ DHURABA BAIDYA Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MS. U NANDA MS. J GHOSH MS. S. CHANDA	PP, ASSAM
ORDERS				
57	I.A.(Crl.)/155/2022 AB 2435/2018(D/O), FIXED in AB/2435/2018 WITH I.A.(Crl.)/472/2019	NARAYAN CHANDRA DEY Versus THE STATE OF ASSAM AND 2 ORS. NARAYAN CHANDRA DEY Versus DEBASHISH GHOSE AND 2 ORS.	MR. S C BISWAS MR. T J MAHANTA MR. S C BISWAS MR. B K BHAGAWATI MR. B CHOWDHURY MS A DAS MS P DAIMARI MS K KALITA SUSHMITA SENGUPTA MS A BORAH MS. J GHOSH	MR. Y S MANNAN (r-4) MR. P N CHOUDHURY MRS. H SARMAH MR A CHANDRAN MR. R DUBEY MS. A B KAYASTHA MR. S DUTTA PP, ASSAM MR. S K CHOUDHURY

58 [I.A.\(CrI.\)/197/2024](#)
AB 3151/2023(D/O), WITH CASE
RECORD(SCANNED COPY), B/O
in AB/3151/2023

BAHARUL ISLAM
Versus
THE STATE OF ASSAM,

MR. A AHMED
MR. M A CHOUDHURY
U U KHAN

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>			
52 Bail Appln./307/2024 FIXED	MAHESWAR DAS Versus THE STATE OF ASSAM	MR K BHUYAN MR. M U E BHUYAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-III]

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

52	WP(C)/5111/2023 B/O	DR. JOYDEEP PURKAYASTHA Versus THE UNION OF INDIA AND 4 ORS.	MR S BORTHAKUR MR R SENSUA MR. K MOHAMMED	MR S DUTTA (R-4) MR SISHIR DUTTA (R5) MRS. R DEVI (R5) MS S MOCHAHARI (R-4) MS S MOCHAHARI (R-4) MR. S DUTTA (R-4) MR. S DUTTA (R-4) MR S DUTTA (R-4) MR S DUTTA (R-4) DY.S.G.I.
53	I.A.(Civil)/569/2024 B/O in WP(C)/901/2024	ABDUL BACHIT Versus THE GOVT OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SC, PWD SC, FINANCE SC, HEALTH SC, NRHM
	WITH WP(C)/901/2024	ABDUL BACHIT Versus THE GOVT OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SC, PWD SC, NRHM SC, HEALTH SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 28/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH

**THIS BENCH WILL RISE AT 3:20 P.M. AND
WILL SIT AGAIN AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
MR. JUSTICE M.R PATHAK AND HER LADYSHIP
ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
51	Crl.Pet./218/2024 B/O	BIRSING BORDOLOI Versus THE STATE OF ASSAM AND ANR	MR A V SINGH MR W R MEDHI MR P TALUKDAR	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
52	Bail Appln./491/2024 FIXED	LAKSHYA JYOTI DAS Versus THE STATE OF ASSAM	MR. K N CHOUDHURY TAPAN RANJAN DEURI MS N MAHANTA MS. L WANGSA	PP, ASSAM
53	Bail Appln./528/2024 FIXED	LAKSHYA JYOTI DAS Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MS N MAHANTA	PP, ASSAM
<u>BAIL HEARING</u>				
54	AB/4291/2023 FIXED	ABDUL MOHIB CHOUDHURY @ ABDUL MUHIT CHOUDHURY Versus THE STATE OF ASSAM	MR. R MAJUMDAR MS. J GHOSH	PP, ASSAM
55	AB/258/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD. BHAIJAN ALI Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
56	AB/279/2024 FIXED	KOBUR ALI @ KABUR ALI Versus THE STATE OF ASSAM	MR. R ISLAM MR S ISLAM N. UDDIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
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23)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024
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[For Wednesday,28th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
63	WP(C)/1084/2024 B/O	DILIP KUMAR SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR D BARMAN	SC, SEC. EDU.
64	WP(C)/1119/2024 B/O	SYED IMRAN HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, AG SC, FINANCE
65	WP(C)/1144/2024 CAVT. NO.01682/024, B/O	TARIQUEL ISLAM Versus THE STATE OF ASSAM AND 7 ORS	M K BORAH MS. P. KASHYAP	MR. P MAHANTA SC, SEC. EDU. FOR CAVEATOR
ADMISSION				
66	WP(C)/4781/2023 B/O	JYOTSNA K BISWAL ROUT Versus THE GAUHATI UNIVERSITY AND 2 ORS	MR. U K NAIR MR D DEKA MR N J KUMAR	SC, G U
ORDERS				
67	WP(C)/2036/2022 FIXED	JAHERA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. M RAHMAN	SC, ELEM. EDU GA, ASSAM SC, AG
68	WP(C)/398/2023 B/O	THE SURAKHYA SAMITI, DR J K SAIKIA HOMEOPATHIC MEDICAL COLLEGE, JORHAT AND 10 ORS. Versus THE UNION OF INDIA AND 11 ORS.	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR. D DOLEY DY.S.G.I. SC, HEALTH

LEAVE NOTE OF ADVOCATES FOR 28/02/2024

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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
6	Crl.A./94/2021 (AT 3:30 PM)	MITHUN RAJBONGSHI Versus THE STATE OF ASSAM AND ANR.	MR. A PAUL MR. R K MANICHANDRA	PP, ASSAM
ADMISSION				
7	Crl.Pet./316/2023 (AT 3:30 PM), PART-HEARD, FIXED	ALOK KUMAR Versus CENTRAL BUREAU OF INVESTIGATION	MR R K MOUR	SC, CBI
BAIL HEARING				
8	AB/338/2024 FIXED	RAHUL SINGH THAPA Versus THE STATE OF ASSAM	MR. B N DEKA MR. T HUSSAIN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[MAC APPEAL AND MFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
29	MACApp./557/2017 WITH LCR, B/O	MD. MUSTAFIZUR RAHMAN Versus RAKESH DAS	MR.M TALUKDAR MS.D KALITA	MR. A J SAIKIA MR. B KAKATI MS B KASSHYAP
	WITH I.A.(Civil)/577/2023 in MACApp./557/2017	ON THE DEATH OF MUSTAFIZUR RAHMAN Versus RAKESH DAS	MR. M TALUKDAR	MR. A J SAIKIA
	WITH I.A.(Civil)/578/2023 in MACApp./557/2017	ON THE DEATH OF MUSTAFIZUR RAHMAN Versus RELIANCE GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR. M TALUKDAR	MR. A J SAIKIA
	WITH I.A.(Civil)/579/2023 in MACApp./557/2017	ON THE DEATH OF MUSTAFIZUR RAHMAN Versus RELIANCE GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR. M TALUKDAR	MR. A J SAIKIA
30	I.A.(Civil)/3208/2019 FIXED in MACApp./11918/2019	MD. AZAD ALI AND ANR Versus SRI PINKU SAIKIA AND 2 ORS.	MR. D DAS MR. B J TALUKDAR	MR. R C PAUL (R3)
	WITH MACApp./11918/2019 (Filing Number)	MD. AZAD ALI AND ANR Versus SRI PINKU SAIKIA AND 2 ORS		
31	MACApp./59/2024 B/O	UNITED INDIA INSURANCE COMPANY LIMITED Versus JURI BORAH AND 4 ORS.	MRS L SHARMA MR. K K BHATTA	

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LEAVE NOTE OF ADVOCATES FOR 28/02/2024

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[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI****COURT NO: 27****[CIVIL BENCH-IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
57	I.A.(Civil)/3518/2023 FIXED in WP(C)/3161/2023	M/S. VANTAGE POINT COMMUNICATIONS, Versus PUNJAB NATIONAL BANK AND 6 ORS.	MR I S MAZUMDAR	GA, ASSAM SC, PNB
	WITH WP(C)/3161/2023	PUNJAB NATIONAL BANK Versus THE STATE OF ASSAM AND 6 ORS	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	GA, ASSAM MR I S MAZUMDAR (R-5)
ADMISSION				
58	WP(C)/5858/2018 PART-HEARD, FIXED	ASSAM GAS COMPANY LTD. Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	SC, FINANCE AND TAXATION MR D SAIKIA
	WITH WP(C)/4790/2021	THE BORMAH JAN TEA COMPANY (1936) LTD. AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA	SC, FINANCE
60	WP(C)/7069/2017 FIXED	ANIMA OJAH Versus THE STATE OF ASSAM and 6 ORS.	MR.A R SIKDAR MS.S PARVEEN MR.N AHMED MR.A ALI	GA, ASSAM
61	WP(C)/1628/2019 FIXED	JONAKI BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K GOGOI MR J P KACHARI	GA, ASSAM MRS S BARUAH (R-5) SC, REVENUE SC, NF RLY
ORDERS				
62	WP(C)/7332/2023 FIXED	ASHIMJYOTI CHAKRABORTY Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR H P NEPAL	GA, ASSAM

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